

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A(CAA) No.54/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	S P Vintrade Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutesia, Advocate } Petitioners }  
2. Mr. Niladri Khanna, Advocate } }  
Signature: [Handwritten Signature]  
Date: 27/2/18

**ORDER**

Ld. Counsel on behalf of the petitioners is present.

Heard. Admit. Reserved for order.

Sd  
(Jinan K.R.)  
Member (J)